

*[English]***Allotment of DDA Flats**

2371 SHRI JANG BAHADUR SINGH PATEL: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of DDA flats allotted and possession

Year	MIG	LIG	Janta	SFS	EHS	Total
1993-94	7245	6520	2686	2251	—	18702
1994-95	364	608	1579	842	6972	10365
1995-96	1854	2602	791	676	—	5933
1996-97	4668	1731	3667	3022	8405	21493
1997-98	793	164	1097	525	413	2992

The information regarding the possession of DDA flats given for the above mentioned period category-wise is being collected and will be laid on the table of the Sabha.

(b) DDA has reported that keeping in view the constraints regarding availability of land and other services like water, electricity etc. By other agencies, it is not possible to indicate the time schedule at this stage.

*[Translation]***Concessions to Physically Handicapped Persons**

2372. SHRI RAJENDRA AGNIHOTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to provide concession in fare to the physically handicapped persons in AC-2 tier and 3 tier compartments which is so far available to them in 2nd Class and 1st Class compartments only; and

(b) if so, the time by which it is likely to be made applicable?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

given during each of the last five years category-wise; and

(b) the time by which the dwelling units are likely to be provided to all the registrants in Delhi?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) The number of DDA flats allotted during each of the last 5 years category-wise is as under:—

PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir. Handicapped persons are granted concession in the fares of second, sleeper and first class. They can purchase tickets for AC 2-tier Sleeper also on payment of concessional fare of first class and difference of actual fares of the two classes.

*[English]***Water Supply Project in Mysore City**

2373. SHRI A. SIDDARAJU: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Karnataka Government have sought Asian Development Bank's and HUDCO assistance for taking up drinking water supply projects for Mysore City and Kunigal;

(b) if so, the estimated cost of the projects;

(c) the amount of assistance sought and released for each project; and

(d) the time by which the work is likely to be commenced and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU

DATTATREYA: (a) and (b) The Government of Karnataka has sought assistance of the Asian Development Bank (ADB) for drinking water supply projects in Mysore and Kunigal at an estimated cost of Rs. 37.0 crores and 13.60 crores respectively. HUDCO has informed that the State Government has not submitted these projects to them for financial assistance.

(c) and (d) As per available information, the amount of assistance sought is 70% of the project cost. The Karnataka Urban Water Supply & Drainage Board had reported in December, 1997 that the Mysore Water Supply project has been approved by the ADB and is likely to be commissioned and completed in 3 years time. The Kunigal Water Supply project is yet to be approved by the ADB.

Late Running of Trains

2374. SHRI PRABHUNATH SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether important trains like Magadh Express and Shramjeevi Express, are in general, very late in reaching New Delhi, thereby creating a lot of trouble to commuters;

(b) the details of exact minutes of late arrival of these trains at New Delhi during the last three months;

(c) the reasons of their late arrivals; and

(d) the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) Punctuality percentage of Magadh & Shramjeevi Expresses during the last three month is as under:—

1. 2391 Magadh Express

Month	Punctuality %age
March, 98	54.8
April, 98	66.7
May, 98	48.4

2. 2401 Shramjeevi Express

Month	Punctuality %age
March, 98	71.0
April, 98	90.0
May, 98	77.4

(c) The running of trains get affected due to accidents, agitations/bandhs, alarm-chain pulling, and other miscreant activities specifically law and other problem in Eastern Rly. (Danapur Division), fog/bad weather, equipment failures, Signal & Telecom failures, etc.

(d) All efforts including intensive chasing and daily monitoring at different levels are being undertaken regularly. In addition, punctuality drives both at Inspectorial and Officers' level are also being launched.

Wasteland

2375. COL. SONA RAM CHOUDHARY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total area of wasteland brought under cultivation in the country, State-wise;

(b) the number of proposals pending before the Government for wasteland and the details of projects cleared during the last two years, State-wise;

(c) whether the Government of Rajasthan have sent any proposals in this regard during the last two years; and

(d) if so, the details thereof and the action taken by the Government thereon so far?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Mandate of the Wastelands Development Department is to develop wastelands in non-forest areas aimed at checking degradation of lands which are deteriorating on account of natural causes and putting such wastelands in non-forest areas to sustainable use for increasing bio-mass availability. Specially fuelwood and fodder.

Because of poor soil health and adverse natural factors even after treatment of such lands, planting of fodder, fuel and fruit trees rather than agricultural operations are advisable on developed wastelands. As such, the programmes of the Department of Wastelands